

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2267
ANSWERED ON 20TH DECEMBER, 2022

UNREGISTERED FOOD PROCESSING ZONES

†2267. **SHRI SUKHBIR SINGH JAUNAPURIA:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government proposes to set up Food Processing Units in the country;
- (b) if so, the details thereof;
- (c) the details of the un-incorporated unregistered food processing zones and units presently operating in the country, State-wise including those of Rajasthan; and
- (d) whether the Government has implemented a Centrally Sponsored Scheme namely, Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) with an approach of 'One District, One Product'?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) & (b). Ministry of Food Processing Industries (MoFPI) do not set up food processing unit in the country on its own. However, support is provided under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme to upgrade existing units or setting up of new micro units through credit linked grant-in-aid @35% up to a maximum of Rs. 10.00 lakh.

The Ministry has also been implementing Central Sector Umbrella Scheme - Pradhan Mantri Kisan Sampada Yojana (PMKSY) for overall growth and development of food processing sector, which includes financial support to entrepreneurs for setting up of food processing / preservation units.

(c). As per the Annual Survey of Industries, 2015-16 and 73rd Round Survey of National Sample Survey Organisation (NSSO), there are about 25 lakh unregistered/ unincorporated food processing enterprises in the country including Rajasthan. The details of State-wise number of unregistered/unincorporated enterprises in the country are at **Annexure**.

(d). Yes, Sir. The PMFME Scheme adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure.

ANNEXURE REFERRED IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2267 FOR ANSWER ON 20.12.2022 REGARDING “UNREGISTERED FOOD PROCESSING ZONES”.

State wise details of State-wise number of unregistered/unincorporated enterprises in the country

Sl. No.	State/UT	Number of Unincorporated Enterprise's manufacturing Food and Beverages
1	Andaman & Nicobar Islands	774
2	Andhra Pradesh	1,54,330
3	Arunachal Pradesh	145
4	Assam	65,997
5	Bihar	1,45,300
6	Chandigarh	656
7	Chhattisgarh	26,957
8	D & N Haveli and Daman & Diu	758
9	Delhi	14,350
10	Goa	2,929
11	Gujarat	94,066
12	Haryana	24,577
13	Himachal Pradesh	21,885
14	Jammu & Kashmir	28,089
15	Jharkhand	116536
16	Karnataka	127458
17	Kerala	77,167
18	Ladakh	-
19	Lakshadweep	127
20	Madhya Pradesh	1,02,808
21	Maharashtra	2,29,372
22	Manipur	6,038
23	Meghalaya	3,268
24	Mizoram	1,538
25	Nagaland	3,642
26	Odisha	77,781
27	Puducherry	3,482
28	Punjab	63,626
29	Rajasthan	1,01,666
30	Sikkim	101
31	Tamil Nadu	1,78,527
32	Telangana	80,392
33	Tripura	13,998
34	Uttar Pradesh	3,50,883
35	Uttarakhand	18,116
36	West Bengal	3,22,590
	Total	24,59,929

Source: Annual Survey of Industries, 2016-17 and NSSO 73rd Round (July 2015-June 2016)